

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

Co.Appeal 22/NCLT/AHM/2020

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER (JUDICIAL).

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2020**

Name of the Company: Department of Income Tax
V/s
Bhalchandra Properties Pvt Ltd & Anr

Section 252(3) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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- 1.
- 2.

ORDER

None appeared on behalf of the parties.

List the matter on 27.11.2020

Manorama
20.10.2020
**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 20th day of October, 2020